

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2019

NAME OF THE COMPANY: Shamkey Cotysn Ltd

SECTION OF THE COMPANIES ACT: 391/394 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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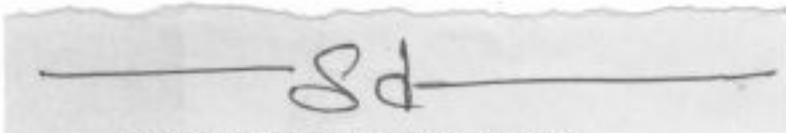
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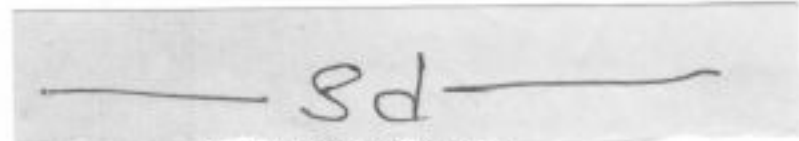
**CP NO.10/2010**

Due to call of strike given by the Bar Association of NCLT, Allahabad Bench, the case is adjourned to 07<sup>th</sup> August, 2019.

**Dated: 29.07.2019**



**SAROJ RAJWARE  
MEMBER (T)**



**A.R.K. SINHA  
MEMBER (J)**

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)